

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. Nos. 237 & 288 of 2010 in
D.F.R. No. 1113 of 2010**

Dated: 5th March, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Sadanand Sahoo
Versus** **....Appellant (s)**

Orissa Electricity Regulatory Commission & Anr. **... Respondent (s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : Mr. Hasan Murtaza for R.2

ORDER

I.A. No. 237 of 2010

The learned counsel for the Applicant is absent. The learned counsel for the Respondent is present.

Post the matter on **11.04.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS